

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:258
ANSWERED ON:21.03.2005
AMENDMENT OF MINIMUM WAGES ACT,1948
Saradgi Shri Iqbal Ahmed

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has approved a proposal to amend the Minimum Wages Act, 1948 giving the power to periodically increase the wage ceiling on the basis of consumer price index;
- (b) if so, the other amendments being considered to be incorporated with the proposed Bill; and
- (c) by when a final decision is likely to be taken in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a) to (c):At present the Government has no such proposal under consideration.